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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **RFA 680/2023**

H. R. VAISH

.....Appellant

Through: Mr. Akash Panwar, Advocate

versus

OMESH SAIGAL

.....Respondent

Through: Mr. Siddharth Jain and Mr.
Shubham Saigal, Advocates

CORAM:

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

26.09.2024

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1. It is already 04:45 pm. No time left.
2. Relist on 19.03.2025.

GIRISH KATHPALIA, J

SEPTEMBER 26, 2024/rk

Click here to check corrigendum, if any